

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2262

ANSWERED ON:07.12.2005

SUPPLY OF SUB -STANDARD MACHINES TO HOSPITALS

Adsul Shri Anandrao Vithoba;Khan Shri Mohammad Tahir;Verma Shri Ravi Prakash

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware of the irregularities in supply of machines, equipment and stationery items used for the treatment and operations in the Government hospitals as reported in the Dainik Jagran dated November 22, 2005;
- (b) if so, the details thereof ;
- (c) the details of the amount spent on the purchase of these sub-standard machines including stationery items and the companies from which these machines have been purchased;
- (d) whether any action has been taken against those found guilty
- (e) if so, the details thereof; and
- (f) the steps taken by the Government to check such irregularities?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (c) The procurement of Laparoscopes was done by National procurement Support Agency (NPSA) M/s Hindustan Latex Limited (HLL) On behalf of Ministry of Health & Family Welfare. Total 350 nos laparoscopes (250 nos of Single Puncture @ Rs.1, 98,000 and 100 nos. of Double Puncture @ Rs. 2,68,000) valuing Rs.7.63 crores were purchased from M/s Nester Pharmaceutical Ltd. New Delhi during 2000-01.

(d) &(e)The case is under investigation by CBI. All the records pertaining to the above procurement is with CBI. The action against the guilty can be taken after receipt of the outcome of the investigation by the CBI.

(f). The procurement process has been made more transparent. Capacity building exercise has also been taken up.